

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-02-2024 AT 02:30 PM**

**IA (IBC) 758 & 760/2022 in CP(IB) No.525/9/HDB/2019**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Binjusaria Ispat Pvt Ltd

...Operational Creditor

**VS**

Abhirama Steels Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 758 & 760/2022**

Mr. PMR Subba Rao, Resolution Professional present through Video Conference. Except resolution professional none present. It is represented by the resolution professional the matter is pending before the Hon'ble Supreme Court of India which stands adjourned to the end of the February, 2024. Hence, matter adjourned to 26.03.2024. If the matter is disposed before the next hearing date by Hon'ble Supreme Court of India, let the resolution professional inform the same to the bench.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**